

ELECTION COMMISSION OF INDIA
NirvachanSadan, Ashoka Road, NewDelhi-I10001

No. 52/2024/SDR/Vol.I

Dated: 19thMarch, 2024

To,

The Chief Electoral Officers of
All States and Union Territories,

Subject: General Elections to the House of the People and Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha & Sikkim, 2024 and Bye-Elections to 26 Assemblies Constituencies in 13 States -Commission's Notification under Section 60(c) of the RP Act, 1951 for the purpose of voting through postal ballot for Absentee voters in the category of persons employed in essential services-regarding.

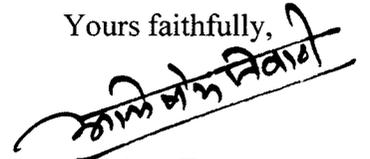
Madam/Sir,

I am directed to forward herewith the Commission's Notification No. 52/2024/SDR/Vol.I dated 19thMarch, 2024 notifying the category of electors mentioned therein for the purposes of facility of voting through postal ballot as absentee voters on essential service. This may be published in the State Gazette immediately and a copy of the same may also be forwarded to the Commission.

2. The departments of the notified category of electors may be informed accordingly, and may be asked to nominate "Nodal Officer" for the purpose of the postal ballot facility to such electors. The Nodal Officer may be briefed about the facility and responsibilities and duties to be carried out by him/her. Copies of Form 12D appended to the Conduct of Elections Rules, 1961 may be made available to the Nodal Officer. Nodal Officer should inform the electors concerned about the facility.

Kindly acknowledge.

Yours faithfully,



(Abhishek Tiwari)
Under Secretary

To be published in the Extraordinary issue of the Gazette of India, Part-II, Section 3(iii), immediately and re-published in the official Gazette of all States/UTs.

ELECTION COMMISSION OF INDIA

NirvachanSadan, Ashoka Road, New Delhi-110001

No.52/2024/SDR/Vol.I

Dated: 19th March, 2024

NOTIFICATION

In pursuance of the provisions of clause (c) of Section 60 of the Representation of the People Act, 1951 and on due consideration of the matter in consultation with the Government Administration of all States and Union Territories, the Election Commission hereby notifies the persons employed in the essential services as per Annexure-I (copy enclosed) as a class of persons to give vote by postal ballot on being on duty on the day of poll in the current General Elections to the House of the People and Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha & Sikkim, 2024 and bye-elections in 26 Assembly Constituencies in 13 States(as per Annexure-II), programme of the said elections scheduled to be notified on 20.03.2024, 28.03.2024, 12.04.2024, 18.04.2024, 26.04.2024, 29.04.2024 and 07.05.2024, as per the relevant provisions of existing the Conduct of Elections Rules, 1961, and the Commission's directions and guidelines.

By Order,



(S.B.JOSHI)

PRINCIPAL SECRETARY

1. ANDHRA PRADESH

1. Metro
2. Railway Transport (Passenger and Freight) Services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
4. Electricity Department
5. BSNL
6. Postal & Telegram
7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health department
11. Food Corporation Department
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic Police
16. Ambulance Services
17. Shipping
18. Fire Force
19. Jail
20. Excise
21. Water Authority
22. Treasury Service
23. Forest
24. Information and Public Relation Department
25. Police
26. Civil Defence and Home Guards
27. Food Civil Supplies and Consumer Affairs
28. Power
29. Airport Authority of India
30. Press Information Bureau
31. Department of PWD
32. National Informatics Centres
33. Disaster Management

2. ARUNACHAL PRADESH

1. Officers/ officials connected with supply of drinking water of Public Health Engineering Department
2. Line man & other staffs in Power House of Electric/ Power Department
3. Health Department
4. Hospitals
5. Dispensaries
6. Media persons



3. ASSAM

1. Field level engineers and employees of PHED.
2. Health workers who are engaged in medical related election duties, health workers engaged in emergency duty on the day of poll, person associated with ambulance services.
3. Fire & Emergency Services, traffic police, employees of jail, Civil defence and home guards.
4. Employees of District Emergency Operation Centre, Emergency Response Support System (ERSS) Staff of State Emergency Operation Centre, Information Assistants of SEO.
5. Officers of Directorate of Information & Public Relations (DIPR) and media persons authorised by Election Commission of India.
6. Employees of APDCL, APGCL, AEGCL.
7. Officials under long distance services of ASTC.
8. BSNL
9. Railways
10. Aviation
11. Shipping

4. BIHAR

1. Electricity Department,
2. BSNL
3. Railways
4. Post & Telegram
5. Doordarshan
6. All India Radio
7. COMFED and related Milk Cooperatives & Units
8. Health Department, Bihar
9. Food Corporation of India
10. State Food Corporation
11. Aviation
12. Long distance Govt. Road Transport Corporation
13. Fire Services
14. Traffic
15. Ambulance Services and
16. Media Persons authorized by ECI for poll day coverage.

5. CHHATTISGARH

1. Railway transport (passenger and freight) services
2. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
3. Electricity Department
4. BSNL
5. Post & Telegram
6. Doordharshan
7. All India Radio



8. State Milk Union and Milk Cooperative Societies
9. Health Department
10. Food Corporation of India

6. GOA

1. Medical Services Viz. Public Health Department, Goa Medical College, Directorate of Health Services
2. Police
3. Civil Defence and Home Guards
4. Fire and Emergency services
5. Prisons
6. Excise
7. Electricity Department
8. Water Authority
9. Kadamba Transport Corporation Limited /KTCL (SRTC of Goa)
10. Treasury Service
11. Forest
12. Central Govt. Institution (All India Radio, Doordarshan, BSNL, Railways, Posts & Telegraph and Aviation)
13. Ambulance
14. Media persons authorized by ECI for poll coverage
15. Aviation and
16. Shipping/River Navigation/Transport

7. GUJARAT

1. Electricity Department
2. BSNL
3. Railways
4. Doordarshan
5. All India Radio
6. Health Department, Gujarat
7. Aviation
8. Long Distance Bus Services of Gujarat State Road Transport Corporation
9. Fire Services
10. Media Persons authorized by ECI for poll day coverage.
11. Traffic Police, and
12. Ambulance Service

8. HARYANA

1. Metro
2. Railway transport (passenger and freight) services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities.
4. Electricity Department
5. BSNL
6. Post & Telegram



ANNEXURE-I

7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health Department
11. Food Corporation of India
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic police
16. Ambulance Services
17. Fire Force
18. Jail
19. Excise
20. Water Authority
21. Treasury Service
22. Forest
23. Information and Public Relation Department
24. Police
25. Civil Defence and Home Guards
26. Food Civil Supplies and Consumer Affairs
27. Power
28. Press Information Bureau
29. Department of PWD

9. HIMACHAL PRADESH

1. Health Department(Doctors, Para Medical Staff and Ambulance service)
2. Fire Services
3. Himachal Road Transport Corporations (Drivers and Conductors excluding local route bus services within city)
4. H.P State Milk Federation and Milk Cooperative Societies (Staff on Milk supply service)
5. Local Media Persons authorised by the Election Commission of India
6. Irrigation and Public Health (Pump Operator and Turner)
7. Himachal Pradesh State electricity Board (Electrician and Line-man)
8. Jail staff

10. JHARKHAND

1. Railway transport (passenger and freight) Services
2. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
3. Electricity Department
4. BSNL
5. Post & Telegram
6. Doordarshan.
7. All India Radio
8. State Milk Union and Milk Cooperative Societies
9. Health Department



10. Aviation
11. Fire Services
12. Traffic Police
13. Ambulance Services
14. Jail
15. Airport Authority of India
16. Press Information Bureau

11. KARNATAKA

1. Electricity Department
2. BSNL
3. Railways
4. Doordarshan
5. All India Radio
6. Health Department
7. Aviation
8. Bus Service (KSRTC, BMTc, NwKRTC & NEKRTC)
9. Fire Services
10. Media Persons authorized by ECI for poll day coverage
11. Traffic Police
12. Ambulance Services
13. BMRCL
14. Prisons
15. Police personnel working in control room
16. Engineer of Rural and Urban drinking water supply Departments

12. KERALA

1. Police
2. Fire Force
3. Jail
4. Excise
5. Milma
6. Electricity
7. Water Authority
8. KSRTC
9. Treasury Services
10. Health Services
11. Forest Personnel
12. Central Govt. institutions like All India Radio, Doordarshan, BSNL, Railways, Post & Telegraph
13. Media Persons
14. Kochi Metro Rail Limited (KMRL)

13. MADHYA PRADESH

1. Public Health and Health Education Department
2. Home Department (Fire Forces)



3. Department of Energy
4. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities

14. MAHARASHTRA

1. Metro
2. Railway transport (passenger and freight) services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
4. Electricity Department
5. BSNL
6. Post & Telegram
7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health Department
11. Food Corporation of India
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic police
16. Ambulance Services
17. Shipping
18. Fire Force
19. Jail
20. Excise
21. Water Authority
22. Treasury Service
23. Forest
24. Information and Public Relation Department
25. Police
26. Civil Defence and Home Guards
27. Food Civil Supplies and Consumer Affairs
28. Power
29. Airport Authority of India
30. Press Information Bureau
31. Department of PWD
32. MTNL

15. MANIPUR

1. Electricity Department
2. Railways
3. Health Department in connection with COVID-19
4. Aviation
5. Fire Services
6. Media Persons authorised by ECI for poll day coverage



16. MEGHALAYA

1. Health and Medical Emergency Services including Ambulance Services
2. Police including Traffic
3. Fire and Emergency Services
4. Jail
5. Central Government Institutions of All India Radio, Doordarshan, PIB, BSNL, Railways and AAI
6. Media Persons authorized by ECI for poll coverage
7. Information and Public Relations Department
8. Electricity Power Distribution (MePDCL)
9. Forest (National Parks & Sanctuaries)
10. Civil Defence and Home Guard
11. Establishments of State Govt. outside of the State

17. MIZORAM

1. Airport Authority of India
2. Food Corporation of India
3. Press Information Bureau
4. Doordarshan
5. All India Radio
6. Power & Electricity Department
7. Health & Family Welfare Department
8. Transport Department
9. Food, Civil Supplies and Consumer Affairs Department
10. Bharat Sanchar Nigam Limited
11. Media persons authorized by ECI for poll day coverage
12. Fire & Emergency Services
13. Security duty at Lengpui Airport.
14. Officials working in Mizoram House in other State
15. Officials deployed for duty in various jails within the State

18. NAGALAND

1. Power Department
2. Health/Medical Department
3. Fire & Emergency Service Department
4. Traffic Police
5. Ambulance Service
6. Jail
7. Police
8. Civil Defence/Home Guard
9. Media persons

19. ODISHA

1. Police
2. Fire Service



ANNEXURE-I

3. Doctors, Nurses, Pharmacists & other Paramedics of Government Hospitals
4. Employees of Odisha State Road Transport Corporation
5. Employees of Power Distribution Companies (DISCOMs)
6. Media persons authorized by ECI for Poll day coverage

20. PUNJAB

1. Department of Local Government (Fire Service)
2. Department of Transport (Drivers, Conductors, Work shop Staff, Operations Staff and Officers posted at Headquarter and Depots at District Level)
3. Department of Jails (Superintendent, Deputy Superintendent, Assistant Superintendent and Guarding Staff posted in Jails)
4. Department of Home Affairs and Justice (Police Officers, Police Personnel, Civil Defence and Home Guards)
5. Department of Power (Staff of State Power Corporation and State Transmission Corporation deputed at Generations Units, Thermal Plants, Hydel Units (within or outside the State), Staff on deputation to BBMB and field Staff posted in Grid Sub Stations)
6. Department of Health and Family Welfare (a) Drug Control Officers working under the Commissionerate of Food and Drug Administration (b) Medical and Para-Medical Staff working/ on duty on the Day of Poll
7. Media persons/ journalists authorized by ECI for Poll day coverage

21. RAJASTHAN

1. Rajasthan State Road Transport Corporation (Drivers, Conductors except local route bus services within the city)
2. Medical and Health Department (Doctors, Para Medical staff and Ambulance service)
3. Medical Education Department (Doctors, Para Medical staff and Ambulance service)
4. Fire Services
5. Jaipur Metro
6. Energy Department and its Subordinate Corporations (Electrician, Line Man)
7. Public Health Engineering and Irrigation Services (Pump Operator, Turner)
8. Media Persons authorized by ECI
9. Rajasthan State Milk Union and Milk Cooperative Societies (Personnel engaged in milk supply service)
10. All RAC Battalions including 3 RAC battalions posted in Delhi under Rajasthan Police (8th, 11th, 12th battalions)
11. Drivers and Conductors working in Jaipur City Transport Services Limited

22. SIKKIM

1. Health Department
2. Electricity Department
3. Fire Services
4. Traffic Police
5. State Milk Union
6. Media Person to whom authorization letter will be issued with the approval of the Commission.



7. Jail Department
8. Police Department (other than those who are involved in Election duties)
9. State Control Room Officials
10. Public Health and Engineering Department

23. TAMIL NADU

1. Mercantile Marine
2. BSNL
3. Chennai Metro Rail Limited
4. Bureau of Civil Aviation Security
5. Ministry of Information and Broadcasting
6. State Government
7. Media persons

24. TELANGANA

1. Airport Authority of India
2. Food Corporation of India
3. Indian Railways
4. Press information Bureau
5. Doordarshan
6. All India Radio
7. Electricity Department
8. Health and Family Welfare
9. State Transport Corporation
10. Food and Civil Supplies
11. BSNL
12. Media Persons authorized by ECI for poll day coverage
13. Fire Services

25. TRIPURA

1. Department of Power
2. Jail
3. Department of Health Services
4. Department of Fire Services
5. BSNL
6. Railways
7. Postal Department
8. Doordarshan
9. All India Radio
10. Media Persons to whom authorization letters have been issued with the approval of the Commission to cover poll day activities

26. UTTAR PRADESH

1. Information and Public Relation Department.
2. Health and Family Welfare (Emergency/Ambulance Services)
3. Post Department



ANNEXURE-I

4. Traffic Department
5. Railways
6. Electricity Department
7. Civil Aviation Department
8. Metro Rail Corporation of Uttar Pradesh
9. Doordharshan.
10. All India Radio
11. Bharat Sanchar Nigam Limited
12. Media persons authorized by ECI for poll day coverage

27. UTTARA KHAND

1. Airport Authority of India
2. Food Corporation of India
3. Indian Railway
4. Doordarshan / All India Radio
5. Electricity Department
6. Health and Family Welfare
7. Uttarakhand Transport Corporation
8. Food and Civil Supplies
9. BSNL
10. Media Persons authorized by ECI for Poll day Coverage.

28. WEST BENGAL

1. Metro
2. Railway transport (passenger and freight) services
3. State Milk Union and Milk Cooperative Societies
4. Health Department
5. Road Transport Corporation
6. Fire services
7. Traffic Police
8. Jail
9. Excise
10. Treasury Services
11. Information and Public relation Department
12. Ambulance Services
13. Police
14. Civil Defence and Home Guards
15. Food Civil Supplies
16. Power
17. Department of PWD
18. Media

29. ANDAMAN AND NICOBAR ISLANDS

1. Media persons to whom authorization letter have been issued with the approval of the commission to cover polling day activities.
2. Electricity Department



3. BSNL
4. Post and Telegram
5. Doordarshan
6. All India Radio
7. Health Department
8. Food Corporation of India
9. Aviation
10. Transport Department
11. Fire and Emergency Services
12. Ambulance Services
13. Traffic Police
14. Shipping
15. Jail
16. Excise
17. Forest
18. Police
19. Food Civil Supplies and Consumer Affairs
20. Airport Authority of India.

30. CHANDIGARH

1. Railway Transport (P&F)
2. Media Persons
3. Electricity Department
4. BSNL
5. Post & Telegram
6. Health Department
7. Fire Services
8. Traffic Police
9. Ambulance Services
10. Jail
11. Forest
12. Police
13. Civil Defence and Home Guards
14. Power

31. DADRA & NAGAR HAVELI AND DAMAN & DIU

1. Fire Services
2. Police
3. Traffic Police
4. Ambulance Services
5. Media Persons

32. DELHI

1. Hospitals under GNCT of Delhi.
2. Delhi Transport Corporation (DTC)
3. Delhi Fire Services



4. Delhi Jal Board
5. Delhi Police
6. Centralized Accident and Trauma services (CATS), GNCTD
7. Media persons of Delhi to whom authorization letter have been issued with the approval of the Election commission of India to cover polling day activities

33. LAKSHADWEEP

1. Medical & Health Services
2. Port, Shipping & Aviation
3. Post Office
4. Electricity Department
5. Fire Service
6. Police
7. India Reserve Battalion
8. Environment & Forest
9. Information & Public Relation
10. Airport Authority of India
11. Media persons authorized by ECI for poll coverage

34. JAMMU & KASHMIR

1. Police Department
2. Health Department (All Medical and Para medical Staff)
3. P H E Department (All field staff below the rank of JE)
4. Municipality (All field staff)
5. Transport Department (Driver and Cleaner)
6. Fire and Emergency (All field staff)
7. Media persons

35. PUDUCHERRY

1. Health & Family Welfare Department, Puducherry
2. Media persons authorised by ECI for poll day coverage
3. Government Ambulance Service
4. Aviation
5. Shipping
6. Railways
7. Postal & Telegram
8. Doordarshan
9. All India Radio
10. Airport Authority of India
11. Press information Bureau
12. BSNL

36. LADAKH

1. Power Development Department(PDD)
2. Health & Medical Education Department including Ambulance Services
3. Food, Civil Supplies & Consumer Affairs Department



ANNEXURE-I

4. Forest Department
5. PHE & IFC Department
6. Public Works Department (PWD)
7. Department of Information & Public Relations (DIPR)
8. Police Department
9. Fire & Rescue Services
10. Traffic Police
11. Prisons Department
12. Treasury Service
13. Forest Department
14. BSNL
15. Post & Telegram
16. Doordarshan
17. All India Radio
18. Food Corporation of India
19. Aviation
20. Excise Department
21. Civil Defence & Home Guards
22. Road Transport Corporation (buses being operated by SIDCO)
23. Airport Authority of India
24. Press Information Bureau
25. Ladakh Milk Unions and Milk Corporation Societies
26. Media personals



Annexure-II

S. No.	Name of State	Assembly Constituency No. & Name
1.	Bihar	195-Agiaon(SC)
2.	Gujarat	26 - Vijapur
3.		108 - Khambhat
4.		136 - Vaghodia
5.		85 - Manavadar
6.		83 - Porbandar
7.	Haryana	21-Karnal
8.	Jharkhand	31- Gandey
9.	Maharashtra	30 – Akola West
10.	Tripura	7- Ramnagar
11.	Uttar Pradesh	136 - Dadraul
12.		173 - Lucknow East
13.		292 - Gainsari
14.		403 – Duddhi (ST)
15.	West Bengal	62-Bhagawangola
16.		113- Baranagar
17.	Telangana	71-Secunderabad Cantt.(SC)
18.	Himachal Pradesh	18 - Dharamshala
19.		21 – Lahaul&Spiti (ST)
20.		37 - Sujanpur
21.		39 - Barsar
22.		42 - Gagret
23.		45 - Kotlehar
24.	Rajasthan	165 – Bagidora (ST)
25.	Karnataka	36 – Shorapur (ST)
26.	Tamil Nadu	233 - Vilavancode



भारत के राजपत्र के भाग-II, खंड 3(iii) के
असाधारण अंक में तत्काल प्रकाशनार्थ तथा
सभी राज्यों/संघ राज्य-क्षेत्रों के राजपत्र में
पुनः प्रकाशनार्थ

भारत निर्वाचन आयोग

निर्वाचन सदन, अशोक रोड, नई दिल्ली-110001

सं. 52/2024-एसडीआर/खंड ।

दिनांक 19 मार्च, 2024

अधिसूचना

लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 60 के खंड (ग) के उपबंधों के अनुसरण में और सभी राज्यों और संघ राज्य-क्षेत्रों के शासकीय प्रशासन के साथ परामर्श से मामले पर सम्यक्चिार करने पर, निर्वाचन आयोग, एतद्वारानिर्वाचनों का संचालन नियम, 1961 के मौजूदा उपबंधों तथा आयोग के निदेशों और दिशानिर्देशों के अनुसार, लोक सभा तथा आंध्र प्रदेश, अरुणाचल प्रदेश, ओडिशा और सिक्किम के वर्तमान साधारण निर्वाचन, 2024 और 13 राज्यों में 26 विधानसभा उपनिर्वाचन क्षेत्रों (अनुलग्नक- II के अनुसार) में अनुबंध- I (प्रति संलग्न) के अनुसार अनिर्वाय सेवाओं में नियोजित व्यक्तियों को मतदान के दिन झूटी पर होने पर डाक मतपत्र द्वारा मत देने के लिए व्यक्तियों के एक वर्ग के रूप में अधिसूचित करता है, उक्त निर्वाचनों का कार्यक्रम 20.03.2024, 28.03.2024, 12.04.2024, 18.04.2024, 26.04.2024, 29.04.2024 और 07.05.2024को अधिसूचित किए जाने के लिए निर्धारित है।

आदेश से,

(एस.बी.जोशी)

प्रधान सचिव

1. ANDHRA PRADESH

1. Metro
2. Railway Transport (Passenger and Freight) Services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
4. Electricity Department
5. BSNL
6. Postal & Telegram
7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health department
11. Food Corporation Department
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic Police
16. Ambulance Services
17. Shipping
18. Fire Force
19. Jail
20. Excise
21. Water Authority
22. Treasury Service
23. Forest
24. Information and Public Relation Department
25. Police
26. Civil Defence and Home Guards
27. Food Civil Supplies and Consumer Affairs
28. Power
29. Airport Authority of India
30. Press Information Bureau
31. Department of PWD
32. National Informatics Centres
33. Disaster Management

2. ARUNACHAL PRADESH

1. Officers/ officials connected with supply of drinking water of Public Health Engineering Department
2. Line man & other staffs in Power House of Electric/ Power Department
3. Health Department
4. Hospitals
5. Dispensaries
6. Media persons



3. ASSAM

1. Field level engineers and employees of PHED.
2. Health workers who are engaged in medical related election duties, health workers engaged in emergency duty on the day of poll, person associated with ambulance services.
3. Fire & Emergency Services, traffic police, employees of jail, Civil defence and home guards.
4. Employees of District Emergency Operation Centre, Emergency Response Support System (ERSS) Staff of State Emergency Operation Centre, Information Assistants of SEO.
5. Officers of Directorate of Information & Public Relations (DIPR) and media persons authorised by Election Commission of India.
6. Employees of APDCL, APGCL, AEGCL.
7. Officials under long distance services of ASTC.
8. BSNL
9. Railways
10. Aviation
11. Shipping

4. BIHAR

1. Electricity Department,
2. BSNL
3. Railways
4. Post & Telegram
5. Doordarshan
6. All India Radio
7. COMFED and related Milk Cooperatives & Units
8. Health Department, Bihar
9. Food Corporation of India
10. State Food Corporation
11. Aviation
12. Long distance Govt. Road Transport Corporation
13. Fire Services
14. Traffic
15. Ambulance Services and
16. Media Persons authorized by ECI for poll day coverage.

5. CHHATTISGARH

1. Railway transport (passenger and freight) services
 2. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
 3. Electricity Department
 4. BSNL
 5. Post & Telegram
 6. Doordharshan
 7. All India Radio
- 

8. State Milk Union and Milk Cooperative Societies
9. Health Department
10. Food Corporation of India

6. GOA

1. Medical Services Viz. Public Health Department, Goa Medical College, Directorate of Health Services
2. Police
3. Civil Defence and Home Guards
4. Fire and Emergency services
5. Prisons
6. Excise
7. Electricity Department
8. Water Authority
9. Kadamba Transport Corporation Limited /KTCL (SRTC of Goa)
10. Treasury Service
11. Forest
12. Central Govt. Institution (All India Radio, Doordarshan, BSNL, Railways, Posts & Telegraph and Aviation)
13. Ambulance
14. Media persons authorized by ECI for poll coverage
15. Aviation and
16. Shipping/River Navigation/Transport

7. GUJARAT

1. Electricity Department
2. BSNL
3. Railways
4. Doordarshan
5. All India Radio
6. Health Department, Gujarat
7. Aviation
8. Long Distance Bus Services of Gujarat State Road Transport Corporation
9. Fire Services
10. Media Persons authorized by ECI for poll day coverage.
11. Traffic Police, and
12. Ambulance Service

8. HARYANA

1. Metro
2. Railway transport (passenger and freight) services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities.
4. Electricity Department
5. BSNL
6. Post & Telegram



7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health Department
11. Food Corporation of India
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic police
16. Ambulance Services
17. Fire Force
18. Jail
19. Excise
20. Water Authority
21. Treasury Service
22. Forest
23. Information and Public Relation Department
24. Police
25. Civil Defence and Home Guards
26. Food Civil Supplies and Consumer Affairs
27. Power
28. Press Information Bureau
29. Department of PWD

9. HIMACHAL PRADESH

1. Health Department(Doctors, Para Medical Staff and Ambulance service)
2. Fire Services
3. Himachal Road Transport Corporations (Drivers and Conductors excluding local route bus services within city)
4. H.P State Milk Federation and Milk Cooperative Societies (Staff on Milk supply service)
5. Local Media Persons authorised by the Election Commission of India
6. Irrigation and Public Health (Pump Operator and Turner)
7. Himachal Pradesh State electricity Board (Electrician and Line-man)
8. Jail staff

10. JHARKHAND

1. Railway transport (passenger and freight) Services
2. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
3. Electricity Department
4. BSNL
5. Post & Telegram
6. Doordarshan.
7. All India Radio
8. State Milk Union and Milk Cooperative Societies
9. Health Department



10. Aviation
11. Fire Services
12. Traffic Police
13. Ambulance Services
14. Jail
15. Airport Authority of India
16. Press Information Bureau

11. KARNATAKA

1. Electricity Department
2. BSNL
3. Railways
4. Doordarshan
5. All India Radio
6. Health Department
7. Aviation
8. Bus Service (KSRTC, BMTC, NWKRTC & NEKRTC)
9. Fire Services
10. Media Persons authorized by ECI for poll day coverage
11. Traffic Police
12. Ambulance Services
13. BMRCL
14. Prisons
15. Police personnel working in control room
16. Engineer of Rural and Urban drinking water supply Departments

12. KERALA

1. Police
2. Fire Force
3. Jail
4. Excise
5. Milma
6. Electricity
7. Water Authority
8. KSRTC
9. Treasury Services
10. Health Services
11. Forest Personnel
12. Central Govt. institutions like All India Radio, Doordarshan, BSNL, Railways, Post & Telegraph
13. Media Persons
14. Kochi Metro Rail Limited (KMRL)

13. MADHYA PRADESH

1. Public Health and Health Education Department
2. Home Department (Fire Forces)



3. Department of Energy
4. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities

14. MAHARASHTRA

1. Metro
2. Railway transport (passenger and freight) services
3. Media persons to whom authorization letters have been issued with the approval of the Commission to cover polling day activities
4. Electricity Department
5. BSNL
6. Post & Telegram
7. Doordharshan
8. All India Radio
9. State Milk Union and Milk Cooperative Societies
10. Health Department
11. Food Corporation of India
12. Aviation
13. Road Transport Corporation
14. Fire Services
15. Traffic police
16. Ambulance Services
17. Shipping
18. Fire Force
19. Jail
20. Excise
21. Water Authority
22. Treasury Service
23. Forest
24. Information and Public Relation Department
25. Police
26. Civil Defence and Home Guards
27. Food Civil Supplies and Consumer Affairs
28. Power
29. Airport Authority of India
30. Press Information Bureau
31. Department of PWD
32. MTNL

15. MANIPUR

1. Electricity Department
2. Railways
3. Health Department in connection with COVID-19
4. Aviation
5. Fire Services
6. Media Persons authorised by ECI for poll day coverage



16. MEGHALAYA

1. Health and Medical Emergency Services including Ambulance Services
2. Police including Traffic
3. Fire and Emergency Services
4. Jail
5. Central Government Institutions of All India Radio, Doordarshan, PIB, BSNL, Railways and AAI
6. Media Persons authorized by ECI for poll coverage
7. Information and Public Relations Department
8. Electricity Power Distribution (MePDCL)
9. Forest (National Parks & Sanctuaries)
10. Civil Defence and Home Guard
11. Establishments of State Govt. outside of the State

17. MIZORAM

1. Airport Authority of India
2. Food Corporation of India
3. Press Information Bureau
4. Doordarshan
5. All India Radio
6. Power & Electricity Department
7. Health & Family Welfare Department
8. Transport Department
9. Food, Civil Supplies and Consumer Affairs Department
10. Bharat Sanchar Nigam Limited
11. Media persons authorized by ECI for poll day coverage
12. Fire & Emergency Services
13. Security duty at Lengpui Airport.
14. Officials working in Mizoram House in other State
15. Officials deployed for duty in various jails within the State

18. NAGALAND

1. Power Department
2. Health/Medical Department
3. Fire& Emergency Service Department
4. Traffic Police
5. Ambulance Service
6. Jail
7. Police
8. Civil Defence/Home Guard
9. Media persons

19. ODISHA

1. Police
2. Fire Service



ANNEXURE-I

3. Doctors, Nurses, Pharmacists & other Paramedics of Government Hospitals
4. Employees of Odisha State Road Transport Corporation
5. Employees of Power Distribution Companies (DISCOMs)
6. Media persons authorized by ECI for Poll day coverage

20. PUNJAB

1. Department of Local Government (Fire Service)
2. Department of Transport (Drivers, Conductors, Work shop Staff, Operations Staff and Officers posted at Headquarter and Depots at District Level)
3. Department of Jails (Superintendent, Deputy Superintendent, Assistant Superintendent and Guarding Staff posted in Jails)
4. Department of Home Affairs and Justice (Police Officers, Police Personnel, Civil Defence and Home Guards)
5. Department of Power (Staff of State Power Corporation and State Transmission Corporation deputed at Generations Units, Thermal Plants, Hydel Units (within or outside the State), Staff on deputation to BBMB and field Staff posted in Grid Sub Stations)
6. Department of Health and Family Welfare (a) Drug Control Officers working under the Commissionerate of Food and Drug Administration (b) Medical and Para-Medical Staff working/ on duty on the Day of Poll
7. Media persons/ journalists authorized by ECI for Poll day coverage

21. RAJASTHAN

1. Rajasthan State Road Transport Corporation (Drivers, Conductors except local route bus services within the city)
2. Medical and Health Department (Doctors, Para Medical staff and Ambulance service)
3. Medical Education Department (Doctors, Para Medical staff and Ambulance service)
4. Fire Services
5. Jaipur Metro
6. Energy Department and its Subordinate Corporations (Electrician, Line Man)
7. Public Health Engineering and Irrigation Services (Pump Operator, Turner)
8. Media Persons authorized by ECI
9. Rajasthan State Milk Union and Milk Cooperative Societies (Personnel engaged in milk supply service)
10. All RAC Battalions including 3 RAC battalions posted in Delhi under Rajasthan Police (8th, 11th, 12th battalions)
11. Drivers and Conductors working in Jaipur City Transport Services Limited

22. SIKKIM

1. Health Department
2. Electricity Department
3. Fire Services
4. Traffic Police
5. State Milk Union
6. Media Person to whom authorization letter will be issued with the approval of the Commission.



7. Jail Department
8. Police Department (other than those who are involved in Election duties)
9. State Control Room Officials
10. Public Health and Engineering Department

23. TAMIL NADU

1. Mercantile Marine
2. BSNL
3. Chennai Metro Rail Limited
4. Bureau of Civil Aviation Security
5. Ministry of Information and Broadcasting
6. State Government
7. Media persons

24. TELANGANA

1. Airport Authority of India
2. Food Corporation of India
3. Indian Railways
4. Press information Bureau
5. Doordarshan
6. All India Radio
7. Electricity Department
8. Health and Family Welfare
9. State Transport Corporation
10. Food and Civil Supplies
11. BSNL
12. Media Persons authorized by ECI for poll day coverage
13. Fire Services

25. TRIPURA

1. Department of Power
2. Jail
3. Department of Health Services
4. Department of Fire Services
5. BSNL
6. Railways
7. Postal Department
8. Doordarshan
9. All India Radio
10. Media Persons to whom authorization letters have been issued with the approval of the Commission to cover poll day activities

26. UTTAR PRADESH

1. Information and Public Relation Department.
2. Health and Family Welfare (Emergency/Ambulance Services)
3. Post Department



ANNEXURE-I

4. Traffic Department
5. Railways
6. Electricity Department
7. Civil Aviation Department
8. Metro Rail Corporation of Uttar Pradesh
9. Doordharshan.
10. All India Radio
11. Bharat Sanchar Nigam Limited
12. Media persons authorized by ECI for poll day coverage

27. UTTARA KHAND

1. Airport Authority of India
2. Food Corporation of India
3. Indian Railway
4. Doordarshan / All India Radio
5. Electricity Department
6. Health and Family Welfare
7. Uttarakhand Transport Corporation
8. Food and Civil Supplies
9. BSNL
10. Media Persons authorized by ECI for Poll day Coverage.

28. WEST BENGAL

1. Metro
2. Railway transport (passenger and freight) services
3. State Milk Union and Milk Cooperative Societies
4. Health Department
5. Road Transport Corporation
6. Fire services
7. Traffic Police
8. Jail
9. Excise
10. Treasury Services
11. Information and Public relation Department
12. Ambulance Services
13. Police
14. Civil Defence and Home Guards
15. Food Civil Supplies
16. Power
17. Department of PWD
18. Media

29. ANDAMAN AND NICOBAR ISLANDS

1. Media persons to whom authorization letter have been issued with the approval of the commission to cover polling day activities.
2. Electricity Department



3. BSNL
4. Post and Telegram
5. Doordarshan
6. All India Radio
7. Health Department
8. Food Corporation of India
9. Aviation
10. Transport Department
11. Fire and Emergency Services
12. Ambulance Services
13. Traffic Police
14. Shipping
15. Jail
16. Excise
17. Forest
18. Police
19. Food Civil Supplies and Consumer Affairs
20. Airport Authority of India.

30. CHANDIGARH

1. Railway Transport (P&F)
2. Media Persons
3. Electricity Department
4. BSNL
5. Post & Telegram
6. Health Department
7. Fire Services
8. Traffic Police
9. Ambulance Services
10. Jail
11. Forest
12. Police
13. Civil Defence and Home Guards
14. Power

31. DADRA & NAGAR HAVELI AND DAMAN & DIU

1. Fire Services
2. Police
3. Traffic Police
4. Ambulance Services
5. Media Persons

32. DELHI

1. Hospitals under GNCT of Delhi.
2. Delhi Transport Corporation (DTC)
3. Delhi Fire Services



4. Delhi Jal Board
5. Delhi Police
6. Centralized Accident and Trauma services (CATS), GNCTD
7. Media persons of Delhi to whom authorization letter have been issued with the approval of the Election commission of India to cover polling day activities

33. LAKSHADWEEP

1. Medical & Health Services
2. Port, Shipping & Aviation
3. Post Office
4. Electricity Department
5. Fire Service
6. Police
7. India Reserve Battalion
8. Environment & Forest
9. Information & Public Relation
10. Airport Authority of India
11. Media persons authorized by ECI for poll coverage

34. JAMMU & KASHMIR

1. Police Department
2. Health Department (All Medical and Para medical Staff)
3. P H E Department (All field staff below the rank of JE)
4. Municipality (All field staff)
5. Transport Department (Driver and Cleaner)
6. Fire and Emergency (All field staff)
7. Media persons

35. PUDUCHERRY

1. Health & Family Welfare Department, Puducherry
2. Media persons authorised by ECI for poll day coverage
3. Government Ambulance Service
4. Aviation
5. Shipping
6. Railways
7. Postal & Telegram
8. Doordarshan
9. All India Radio
10. Airport Authority of India
11. Press information Bureau
12. BSNL

36. LADAKH

1. Power Development Department(PDD)
2. Health& Medical Education Department including Ambulance Services
3. Food, Civil Supplies & Consumer Affairs Department



ANNEXURE-I

4. Forest Department
5. PHE & IFC Department
6. Public Works Department (PWD)
7. Department of Information & Public Relations (DIPR)
8. Police Department
9. Fire & Rescue Services
10. Traffic Police
11. Prisons Department
12. Treasury Service
13. Forest Department
14. BSNL
15. Post & Telegram
16. Doordarshan
17. All India Radio
18. Food Corporation of India
19. Aviation
20. Excise Department
21. Civil Defence & Home Guards
22. Road Transport Corporation (buses being operated by SIDCO)
23. Airport Authority of India
24. Press Information Bureau
25. Ladakh Milk Unions and Milk Corporation Societies
26. Media personals



अनुलग्नक-II

क्रम सं.	राज्य	विधान सभा निर्वाचन क्षेत्र की संख्या एवं नाम
1.	बिहार	195-अगिआंव (अ.जा.)
2.	गुजरात	26-विजापुर 108-खंभात 136-वाघोडिया 85-माण्णावदर 83-पोरबंदर
3.	हरियाणा	21-करनाल
4.	झारखण्ड	31-गाण्डे
5.	महाराष्ट्र	30-अकोला पश्चिम
6.	त्रिपुरा	7-रामनगर
7.	उत्तर प्रदेश	136-ददरौल 173-लखनऊ पूर्व 292-गैसड़ी 403-दुधी (अ.ज.जा.)
8.	पश्चिम बंगाल	62-भगवन गोला 113-बड़ानगर
9.	तेलंगाना	71-सिकंदराबाद कैंट (अ.जा.)
10.	हिमाचल प्रदेश	18-धर्मशाला 21-लाहौल और स्पीति (अ.ज.जा.) 37-सुजानपुर 39-बड़सर 42-गगरेट 45-कुटलैहड़
11	राजस्थान	165-बागीदोरा (अ.ज.जा.)
12	कर्नाटक	36-शोरापुर (अ.ज.जा.)
13	तमिलनाडु	233-विलावानकोडे